

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
STARRED QUESTION NO. 128  
ANSWERED ON 13<sup>TH</sup> FEBRUARY, 2025  
INCENTIVES FOR ELECTRIC VEHICLES**

**\*128. SHRI BAIJAYANT PANDA:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) the measures being taken by the Government to promote the adoption of Electric Vehicles (EVs) across the country;**
- (b) whether the Government is providing any incentives to EV owners, if so, the details thereof;**
- (c) the steps undertaken to improve EV charging infrastructure on National Highways;**
- (d) the total number of public EV charging stations installed so far; and**
- (e) whether the Government has set any targets for the establishment of EV charging stations along highways and major roads, if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (e) A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. \*128 FOR ANSWER ON 13.02.2025 ASKED BY SHRI BAIJAYANT PANDA REGARDING INCENTIVES FOR ELECTRIC VEHICLES.**

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**(a) and (b) 1. Government in the Ministry of Heavy Industries (MHI) has formulated following schemes to incentivise and promote the adoption of Electric Vehicles:**

**(i) PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme: PM E-DRIVE Scheme has been notified on 29th September 2024 for promotion of electric mobility and to reduce dependence of fossil fuels in the country. The scheme has an outlay of ₹10,900 Crore over a period of two years from 01.04.2024 to 31.03.2026. The Electric Mobility Promotion Scheme (EMPS) 2024 implemented for the period of 06 months, from 01.04.2024 to 30.09.2024, is subsumed in the PM E-DRIVE scheme. This scheme aims to incentivise sale of e-2W, e-3W, e-Trucks, e-Ambulances, and e-buses. The scheme also supports development of charging infrastructure and upgradation of vehicle testing agencies.**

**(ii) Production Linked Incentive Scheme for Automobile and Auto Component Industry (PLI-Auto): Government on 15th September 2021 approved PLI-Auto Scheme, for enhancing India's manufacturing capabilities for Advanced Automotive Technology (AAT) products with a budgetary outlay of ₹25,938 Crore.**

**(iii) Production Linked Incentive (PLI) Scheme for manufacturing Advanced Chemistry Cells (ACC): Government on 12th May, 2021 approved PLI-ACC in order to promote manufacturing of ACC in the country with a budgetary outlay of ₹18,100 Crore. The scheme envisages to establish a cumulative ACC battery manufacturing capacity of 50 GWh.**

**(iv) Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME) scheme Phase-II (FAME-II): FAME-II was implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of ₹11,500 Crore. Under FAME-II, Phased Manufacturing Programme (PMP) was introduced with the objective of domestic manufacturing of electric vehicles, its assemblies/ sub-assemblies and parts/sub-parts thereby increasing the domestic value addition.**

**(v) PM e-Bus Sewa-Payment Security Mechanism (PSM) Scheme:** This Scheme notified on 28th October 2024, has an outlay of ₹3,435.33 Crore and aims to support deployment of more than 38,000 electric buses. The objective of scheme is to provide payment security to e-bus operators in case of default by Public Transport Authorities (PTAs).

**(vi) Scheme for Promotion of Manufacturing of Electric Passenger Cars in India (SPMEPCI):** This scheme was notified on 15th March 2024 to promote the manufacturing of electric cars in India. This scheme requires applicants to invest a minimum of ₹4150 Crore and to achieve a minimum Domestic Value Addition (DVA) of 25% at the end of the third year and DVA of 50% at the end of the fifth year.

**2. Government in the Ministry of Power (MoP) has issued Guidelines for Installation and Operation of Electric Vehicle Charging Infrastructure-2024, dated 17th September 2024, outline standards and protocols to create connected & interoperable EV charging infrastructure network which includes Battery Swapping/Charging stations.**

**3. The following steps have been taken by the Government in the Ministry of Road Transport and Highways (MoRTH) to promote adoption of Electric Vehicles (EVs) in the country:**

**(i) Notification issued vide S.O. 5333(E) dated the 18th October, 2018, has granted exemption from the requirements of permit to the battery operated transport vehicles.**

**(ii) Notification issued vide G.S.R. 525(E) dated the 2nd August, 2021 has exempted Battery Operated Vehicles from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.**

**(iii) Notification issued vide G.S.R. 302(E) dated the 18th April, 2023 to issue All India Tourist Permit for battery operated vehicles without payment of any permit fee.**

**(iv) Notification issued vide G.S.R. 167(E) dated the 1st March, 2019 for retro-fitment of hybrid electric system or electric kit to vehicles and their compliance standards shall be as per Automotive Industry Standards (AIS) 123.**

**(v) Notification issued vide G.S.R. 749(E) dated the 7th August, 2018, has notified the registration mark for Battery Operated Vehicles to be in Yellow colour on Green background for the transport vehicles and, for all other cases, in White colour on Green background.**

(vi) An advisory dated 12th August, 2020 has been issued to all States and UTs regarding sale and registration of two wheeled Electric Vehicles without batteries.

(c) National Highways Authority of India (NHAI), through National Highways Logistics Management Limited (NHLML) envisions development of Wayside Amenities at approximate intervals of 40-60 km along National Highways and Expressways. EV Charging Stations (EVCS) have been provisioned as mandatory facility on these WSAs.

So far 50 WSAs having EV charging facilities are operational. Presently, Government has targeted to award around 700 Wayside Amenities. Out of 700 WSAs planned, 458 have been awarded, of which 90 are operational.

(d) and (e) 1. Under FAME-II Scheme a subsidy support of Rs.800 Crore had been sanctioned in March 2023 to three Oil marketing companies (OMCs) namely Indian Oil Corporation Ltd. (IOCL), Bharat Petroleum Corporation Ltd. (BPCL) and Hindustan Petroleum Corporation Ltd. (HPCL) for setting up 7,432 public charging stations (PCS) at their Retail Outlets (ROs) across the country. As of 01.01.2025, OMCs have installed 4523 number of EVCS at their Retail Outlets (ROs) under FAME Scheme out of which 251 EVCS has been energized.

Further, MHI sanctioned an additional Rs.73.50 Crore for installation of 980 Public Charging stations in March 2024. In addition, 400 charging stations have also been sanctioned in various states.

2. 26,367 Public EV Charging Stations has been deployed across the Country. The State / UT wise deployed Public EV Charging Stations (PCS) is detailed as under.

<b>S. No.</b>	<b>State Name</b>	<b>No. of PCS</b>
<b>1</b>	<b>Andaman &amp; Nicobar</b>	<b>4</b>
<b>2</b>	<b>Andhra Pradesh</b>	<b>614</b>
<b>3</b>	<b>Arunachal Pradesh</b>	<b>44</b>
<b>4</b>	<b>Assam</b>	<b>311</b>
<b>5</b>	<b>Bihar</b>	<b>393</b>
<b>6</b>	<b>Chandigarh</b>	<b>14</b>
<b>7</b>	<b>Chhattisgarh</b>	<b>290</b>
<b>8</b>	<b>Delhi</b>	<b>1951</b>
<b>9</b>	<b>Goa</b>	<b>155</b>
<b>10</b>	<b>Gujarat</b>	<b>1008</b>
<b>11</b>	<b>Haryana</b>	<b>808</b>

<b>12</b>	<b>Himachal Pradesh</b>	<b>114</b>
<b>13</b>	<b>Jammu &amp; Kashmir</b>	<b>157</b>
<b>14</b>	<b>Jharkhand</b>	<b>277</b>
<b>15</b>	<b>Karnataka</b>	<b>5879</b>
<b>16</b>	<b>Kerala</b>	<b>1288</b>
<b>17</b>	<b>Ladakh</b>	<b>1</b>
<b>18</b>	<b>Lakshadweep</b>	<b>1</b>
<b>19</b>	<b>Madhya Pradesh</b>	<b>942</b>
<b>20</b>	<b>Maharashtra</b>	<b>3842</b>
<b>21</b>	<b>Manipur</b>	<b>50</b>
<b>22</b>	<b>Meghalaya</b>	<b>43</b>
<b>23</b>	<b>Mizoram</b>	<b>13</b>
<b>24</b>	<b>Nagaland</b>	<b>36</b>
<b>25</b>	<b>Odisha</b>	<b>550</b>
<b>26</b>	<b>Puducherry</b>	<b>42</b>
<b>27</b>	<b>Punjab</b>	<b>607</b>
<b>28</b>	<b>Rajasthan</b>	<b>1285</b>
<b>29</b>	<b>Sikkim</b>	<b>11</b>
<b>30</b>	<b>Tamil Nadu</b>	<b>1495</b>
<b>31</b>	<b>Telangana</b>	<b>976</b>
<b>32</b>	<b>Tripura</b>	<b>54</b>
<b>33</b>	<b>UT OF D&amp;NH AND D&amp;D</b>	<b>6</b>
<b>34</b>	<b>Uttar Pradesh</b>	<b>2113</b>
<b>35</b>	<b>Uttarakhand</b>	<b>202</b>
<b>36</b>	<b>West Bengal</b>	<b>791</b>
<b>Total</b>		<b>26,367</b>

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